

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:4969
ANSWERED ON:07.05.2012
SETTING UP OF STEEL PLANTS IN BIHAR
Singh Dr. Raghuvansh Prasad

Will the Minister of STEEL be pleased to state:

- (a) whether the Government had granted approval and laid a foundation stone for setting up an iron factory in Vaisali district;
- (b) whether the land acquired for the purpose is a low lying land;
- (c) if so, the delay caused so far in raising the level of the said land;
- (d) whether the Government proposes to set up the factory on this land allocated for the purpose of any other land; and
- (e) if so, the time likely to be taken in setting up of the said factory?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)to(c): Yes, Madam. The Board of Directors of the Steel Authority of India Ltd. (SAIL) accorded 'in-principle' approval for setting up of a Steel Processing Unit (SPU) at Mahnar in Vaishali district of Bihar. The site survey report indicated that the land acquired for the purpose is low lying and thus the entire project warranted a review to rework the financial viability of the project.

(d)&(e): For SPU at Mahnar, presently there is no decision for change of location/site. The time likely to be taken in setting up of the said factory can be decided only after the final approval of SAIL Board is accorded.